

(b) whether this is increasing every year, in this State;

(c) if so, the reasons thereof; and

(d) the steps taken to curb the infant mortality rate?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) and (c). No, Sir. The infant mortality rate in Orissa has declined from 131 per 1000 live births in 1984 to 110 in 1993.

(d) Schemes are being implemented to reduce infant mortality through, inter-alia, immunization, oral rehydration therapy, prophylaxis of anaemia and Vitamin-A deficiency, treatment of pneumonia, essential newborn care, promotion of breastfeeding and birth spacing and strengthening of ante natal, natal and post natal care.

#### I.S.R.O.

6039. SHRI SHARAD YADAV : Will the PRIME MINISTER be pleased to state the latest position of the ISRO case and by what time the Government is likely to get a full report about this?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : The investigation is not yet completed and is continuing. All efforts are being made to complete the investigation expeditiously.

#### Project at Secunderabad

6040. SHRI ANKUSHRAO RAOSAHEB TOPE : Will the PRIME MINISTER be pleased to state :

(a) whether the project called 'Vermi Compost Project' has been launched at military farms in Secunderabad;

(b) if so, the achievement made so far in this regard;

(c) the details of its usefulness; and

(d) the amount earmarked for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c). The Military Farm, Secunderabad had 10 sheds where 200 tonnes of Vermicompost is produced in one year. This compost helps in improvement of soil fertility. After applying this compost to the soil, the eggs of the worms also get ingested into the soil and on maturing, these eggs also start the activity of improving the soil.

(d) An amount of Rs. 40,000 has been spent on purchase of 80,000 worms in Military Farm, Secunderabad.

#### Cardiac Device

6041. PROF. SAVITHRI LAKSHMANAN :

SHRI UDAYSINGRAO GAIKWAD :

SHRI R. SURENDER REDDY :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that a new highly sophisticated life saving cardiac device called the implantable cardioverter defibrillator which prevent sudden cardiac deaths due to rhythmic irregularities in the heart have been developed;

(b) if so, the salient features of the device;

(c) whether the Government propose to supply this device to the needy patients at a very cheap and subsidised rates;

(d) if so, the details thereof;

(e) whether the device was recently implanted to patients at AIIMS, New Delhi;

(f) if so, the cost of the surgery; and

(g) the steps taken by the Government to introduce this technique in other Government hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :

(a) and (b). Yes Sir. A brief statement is enclosed

(c) and (d). There is no such proposal at present.

(e) Yes Sir.

(f) Rs. 4.5 lakhs (Approximately).

(g) There is no such proposal, at present.

#### STATEMENT

The heart laser used in the Transmyocardial Resascularisation (TMR) procedure is a high powered 1000 Watt 002 laser system which has been procured by Escorts Heart Institute and Research Centre, and the first TMR operation was done with the system on 14.3.95.

The heart laser is used to drill tiny holes 0.5 mm to 1 mm wide through the wall of the left ventricular in the area that is deprived of blood. About 15 to 30 such holes are drilled during the surgery, which provides blood directly to the deprived area of the heart muscle through newly drilled channels.

This procedure is indicated (1) in patients with coronary artery disease with symptoms where coronary artery bypass graft surgery is not possible, (2) In patients

who have diffuse coronary artery disease, and (3) those patients who were operated in the past, but vascular grafts have blocked. Such patients stand to gain a lot by this new procedure.

#### Strike by Resident Doctors

6042. SHRI ANANTRAO DESHMUKH :  
SHRI A. INDARAKARAN REDDY :  
SHRI RAJNATH SONKAR SHASTRI :

Will the PRIME MINISTER be pleased to state :

(a) whether the recruitment of temporary Doctors helped in maintaining the normal hospital services at AIIMS, New Delhi during the strike by Resident Doctors;

(b) if so, the number of temporary doctors recruited;

(c) whether the Government have taken any decision on banning the strike of Doctors;

(d) if so, the details thereof;

(e) whether the Delhi High Court is also going into the legality of Resident Doctors Strike; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :  
(a) and (b). During the strike by Resident Doctors in AIIMS, no temporary doctors were recruited.

(c) No, Sir.

(d) Does not arise.

(e) and (f). A public interest writ petition has been filed in Delhi High Court. The case has been admitted for regular hearing by the Court for going into the legality of the strike by the Resident Doctors.

#### Land Acquisition by Army in Sikkim

6043. SHRIMATI DIL KUMARI BHANDARI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have acquired public and private land for the use of army in Sikkim;

(b) if so, the area of such land, location and status of the land acquired;

(c) whether compensation has been paid for the land so acquired;

(d) if so, the amount thereof;

(e) whether the ownership of the land has also been verified before acquiring of the land; and

(f) if so, the details of the owners of the land so acquired?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Yes, Sir.

(b) to (f). Statement is attached.

(e) Ownership of the land is verified by the Collector/Land Acquisition officer who has to disburse the compensation for the acquired land.

#### STATEMENT

Location	Area in Acres/ Status	Amount of Compen- sation Paid	Name of the Owners
1	2	3	4
Rhenock	42.85 (Pvt)	Rs. 3,73,497.06	K. Wangdi, Rapdon Bhutia, Dawa Ringsing Bhutia, Jigtoe, Khituk, Harda Bdr. Tanang, Pintso Wangyal, Chandra Bir Pradhan, Bir Bahadur, Akal Bahadur, Harka Bahadur Pradhan, Karbir Pradhan, Bhudiman Pradhan, Nandlal Pradhan, Dhan Bahadur Pradhan, Promba Lepcha, Dawa Tashi, Smt. Harimaya, Harka Bahadur Gurung, Smt. Indira Devi, Sri Dodo Lopcha, R.S.S. Dadul, Dilli Bhadur, H. Bahadur, Smt. Harimaya, Philuk Bhutia, Rinchan, P. Kumar Pradhan, Smt. Indira Devi, Doly Lopcha. Pasang Tshoring, Dhanpati Bhawan, Dhan Bahadur Tamang, Thenlay Lopcha, Ganga Ram & Prabhu Narayan.
-do-	22.71 (Pvt)	Rs. 2,48,723.98	Dow Tashi, R.S. Sonam, Dahdul Kazi Pasang, Tsoring, Nima Tsoring, Riba Lepcha, Thinlay Lepcha, Bachu Lepcha, Tanya Lepcha, Du Du Lepcha, Yozgom Lepcha & Smt. Jamuna.
-do-	6.27 (Pvt)	Rs. 68,544.96	Prem Bahadur, Bhudiman, Ganga Narayan, Kharka Bahadur, Kaziman Hewar, Surya Mandhan Chhotri, Kaziman Akal Bahadur, Bhakta Bahadur, Loknath, Indralal,